

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47
C.P No. 23/(MAH)/2017
CA No. 219/2017

CORAM:

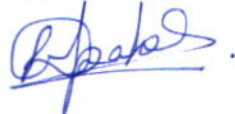
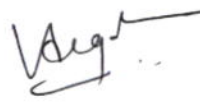
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
V/s.
M/s. Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepakar Livingston	Adv. for Notice no. 3 of 4	
2.	Nidhi Chheda i/b Subir Kumar	Adv for Respondent No. 14815	
3.	Vishal Hegde	Adv. for Notice no 1 of 2	
4.	Adv. Samir Malik with Adv. Shivangi Vaid	Respondent Nos. 1-3	
5.	Adv. Nandini Chittal a/w Tarun Jaiswal i/b. M. Humranwala	for Petitioner/ Applicant	
6.	Adv Aditya Sekh a/w Adv Bhavik Jalan	for Respondent-11 ICICI	 

Contd.....2

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ORDER

MA No. 219/2017 IN CP 23/241-244/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)